

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 283 OF 2014

APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015

APPEAL NO. 30 OF 2016 & IA NOS. 82 & 83 OF 2016

APPEAL NO. 31 OF 2016 & IA NOS. 84 & 85 OF 2016

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 283 OF 2014

In the matter of:

M/s Sesa Sterlite Ltd.

Vs.

Odisha Electricity Regulatory Commission & Ors.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Hasan Murtaza for R-2

Mr. Soumyajit Pani for State of Odisha

**APPEAL NO. 141 OF 2015 &
IA NO. 222 OF 2015**

In the matter of:

M/s Vedanta Ltd.

Vs.

Odisha Electricity Regulatory Commission Ors.

.... **Appellant(s)**

.... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. G. Umapathy

Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Hasan Murtaza for R-2

Mr. Soumyajit Pani for State of R.6

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-3 & R-4

**APPEAL NO. 30 OF 2016 &
IA NOS. 82 & 83 OF 2016**

In the matter of:

M/s Vedanta Ltd.	Appellant(s)
Vs.		
Odisha Electricity Regulatory Commission Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh
Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha
Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Hasan Murtaza for R-2

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-3 & R-4

**APPEAL NO. 31 OF 2016 &
IA NOS. 84 & 85 OF 2016**

In the matter of:

M/s Vedanta Ltd.	Appellant(s)
Vs.		
Odisha Electricity Regulatory Commission Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Hemant Singh

Mr. Matrugupta Mishra
Mr. Nimesh Kumar Jha
Mr. Saahil Kaul

Counsel for the Respondent(s) :

Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Hasan Murtaza for R-2

Mr. Raj Kumar Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andley for R-3 & R-4

ORDER

We have heard learned counsel for the Appellant.

List these matters for further hearing on **09.01.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt